## LOK SABHA UNSTARRED QUESTION NO.2158

FOR ANSWER ON 24/12/2018

## SUB-STANDARD STEEL QUALITY

## 2158. SHRI RAJESH VERMA:

Will the Minister of STEEL be pleased to state:

- (a) whether sub-standard steel is being reportedly supplied in the country;
- (b) if so, the details thereof supplying company-wise; and
- (c) the details of the corrective action taken by the Government against these companies?

## ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)to(c): To ensure that quality steel is produced and consumed in the country, Government of India has issued an updated and amended Steel Quality Control Order namely Steel and Steel Products (Quality Control) Order, 2018 dated 13<sup>th</sup> August, 2018 vide S.O. 3966(E) covering 53 products (47 carbon/alloy steel and 6 stainless steel products) where 16 new standards were included. The Quality Control Order prohibits manufacturing, import, sell, hire and lease of such products unless it conforms to relevant standard. The surveillance mechanism for ensuring the Quality Control Order lies under the BIS Act, 2016 with Bureau of Indian Standard (BIS). BIS continuously monitors to ensure that no sub standard steel is manufactured, imported and sold in the country.

\*\*\*\*\*